

# HIGH COURT OF JUDICATURE AT ALLAHABAD

## NOTIFICATION

**DATED: ALLAHABAD: June 22,2009**

**No. 1342 / AR(S)/2009**

**Sri Ajay Tyagi**, Additional District & Sessions Judge, Jhansi to be Additional District & Sessions Judge/ Special Judge, Jhansi vice Sri Raja Ram Saroj

He is also appointed U/s 12-A of U.P. Essential Commodities (Special Provisions) Act, 1981, as Special Judge at Jhansi against the special court created for trying cases under the said Act.

**No. 1343 / AR(S)/2009**

**Sri Raja Ram Saroj**, Special Judge/ Additional District & Sessions Judge, Jhansi to be Additional District & Sessions Judge/Special Judge, Jhansi vice Sri Umesh Chandra Srivastava.

He is also appointed U/s 5(2) of U.P. Dacoity Affected Areas Act 1983 as Special Judge at Jhansi against the special court created for trying cases under the said Act.

**No. 1344 / AR(S)/2009**

**Sri Umesh Chandra Srivastava**, Special Judge/Additional District & Sessions Judge, Jhansi to be Additional District & Sessions Judge/ Special Judge, Jhansi vice Sri Vigyan Ram Mishra.

He is also appointed as Special Judge, Scheduled Castes and Scheduled Tribes at Jhansi in the special court created under Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act 1989 for trying cases under the said Act.

**No. 1345 / AR(S)/2009**

**Sri Vigyan Ram Mishra**, Special Judge/Additional District & Sessions Judge, Jhansi to be Additional District & Sessions Judge, Jhansi.

**No. 1346 / AR(S)/2009**

Pursuant to Government to Notification No. 487/ VII-Nyay-2-220/90 dated 25.05.2009 Sri **Shailendra Dutt Paliwal**, Additional District & Sessions Judge, Jhansi is appointed/ posted as Principal Judge, Family Court, Jhansi.

**BY ORDER OF THE COURT,**

Sd/-

**(DINESH GUPTA)**  
**REGISTRAR GENERAL**

**No. 273 / AR (S)/ 2009, Dated: Allahabad: June 22, 2009**

Copy forwarded for information and necessary action to:

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
2. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.
3. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
4. The Director, Institute of Judicial Training & Research, U.P., Vineet Khand, Gomti Nagar, Lucknow. (Information available on E-mail).

5. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
6. The District & Sessions Judges, Jhansi.(Information available on E-mail).

The Officers mentioned above shall hand over charge of their present posts and shall take over charge of their new postings immediately.

The handing and taking over charge certificates may kindly be sent to the Assistant Registrar (Services), High Court, Allahabad forthwith.

It is to add that local arrangement shall be made by you in pursuance to the circular letter No.27/D.R.(S)/2000 dated 21.6.2000.

7. The Registrar, High Court, Lucknow Bench, Lucknow. (Information available on E-mail).
8. The Publication Secretary, U.P. Judicial Services Association Office, A-1, River Bank Judges Colony, Lucknow.
9. The Registrar (Confidential), High Court, Allahabad.
10. The Joint Registrar (Inspection), High Court, Allahabad.
11. The Officer On Special Duty/ Incharge Computer Centre, High Court, Allahabad.
12. The Deputy Registrar (Budget), High Court, Allahabad.
13. The Section Officer (Admin.A-3 Section), High Court, Allahabad.
14. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
15. P.S. to Hon'ble Administrative Judge, Jhansi. (Information available on E-mail).

**BY ORDER OF THE COURT,**

**Sd/-  
(DINESH KUMAR SINGH)  
JOINT REGISTRAR (SERVICES)**